

FORM A
PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF CREDITORS OF MEENASHI STEELS PRIVATE LIMITED

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	MEENASHI STEELS PRIVATE LIMITED (Formerly Known as Matsayanayagi Steels And Foundries Private Limited)
2.	Date of Incorporation of Corporate Debtor	07-12-2017
3.	Authority under which Corporate Debtor is Incorporated / Registered	ROC Chennai
4.	Corporate Identity No. of Corporate Debtor	U74999TN2017PTC119865
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	NO. 91/111, BUCHAMMAL STREET, TONDIARPET, Chennai, CHENNAI, Tamil Nadu, India, 600081
6.	Insolvency Commencement Date In respect of Corporate Debtor	14.08.2026 (order copy uploaded on 21.08.2026)
7.	Estimated date of Closure of Insolvency Resolution Process	10.02.2027
8.	Name and Registration number of the Insolvency Professional acting as Interim Resolution Professional	Name: Kanhaiya Maheshwari Registration Number: - IBBI/IPA- 001/IP-P01291/2018-2019/12005
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: -506 Amlesh Apartment Malviya Nagar , Khamla Nagpur - 440025 (M.H.) Email Id: kanhaiya_maheshwarica@yahoo.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: -506 Amlesh Apartment Malviya Nagar , Khamla Nagpur - 440025 (M.H.) Email Id: cirpmeenashisteelspvtltd@gmail.com
11.	Last date for submission of claims	05.09.2026

12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/_home/_downloads
		NA

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of Corporate Insolvency Resolution Process of **MEENASHI STEELS PRIVATE LIMITED on 14.08.2026 (order received on 21.08.2026).**

The creditors of **MEENASHI STEELS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 05.09.2026 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties



Mr. Kanhaiya Maheshwari
(Interim Resolution Professional)

In the matter of **MEENASHI STEELS PRIVATE LIMITED**

IP Reg.no. IBBI/IPA-001/IP-P01291/2018-19/12005

AFA valid upto 30-06-2027

Address: 506 Amlesh Apartment, Malviya Nagar, Khamla Nagpur, Maharashtra-440025

Email: kanhaiya_maheshwarica@yahoo.com

Date: 22-08-2026

Place: Nagpur